GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4715 ANSWERED ON:23.04.2013 STATUS OF FENCING AND FLOODLIGHTING AT BORDERS Bajwa Shri Partap Singh;Choudhary Shri Harish

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether in the absence of fencing and floodlighting at the international borders, cases of infiltration and smuggling are rampant along the international borders;

(b) if so, the details of such cases reported during the last three years and the current year, border-wise;

(c) the status of fencing and floodlighting along various international borders of the country, border-wise and State-wise; and

(d) the time by which the remaining work is likely to be completed so as to check instances of smuggling and infiltration at the borders?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Instances of smuggling and infiltration have been reported across the borders of the country along Indo-Pak, Indo-Nepal and Indo-Bangladesh borders. However, there has been no increase in incidents of smuggling and infiltration recently.

The details of instance of smuggling and infiltration across the borders of the country along Indo-Pak, Indo-Nepal and Indo-Bangladesh borders during the current year, border-wise, are as follows:-

Infiltration Figures (In Nos.)

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Year Name of the Border
Indo-Bangladesh Indo-Pakistan Indo-Nepal
2010 Infiltrators Infiltrators Infiltrators
arrested- arrested- arrested-
1600 119 02
2011 Infiltrators Infiltrators infiltrators
arrested- arrested - arrested-
817 85 07
2012 Infiltrators Infiltrators Infiltrators
arrested- arrested- arrested-
1383 123 11
2013 Infiltrators infiltrators infiltrators
arrested- arrested - arrested -
209 16 Nil
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Infiltration across Line of Control (LOC)

Year Attempt made Killed Went back Surrender/ Net infiltration by terrorists Arrested

2010 489 112 281 1 95

2011 247 35 159 1 52

2012 264 13 130 0 121

2013 7 0 7 0 0

Indo-Bangladesh Border

Year Arms Fake Indian Currency Narcotics Cattle Seized (In Nos.) Notes (In Rs.) (In Kg) (In Nos.)

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2010 70 3226900
               9292 101381
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2011 45 4486300 8598 135291

2012 38 6609900 3161 120724

2013 5 711000 298 12131

Seizures on Indo-Pakistan Border

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Year Arms Fake Indian Currency Narcotics (In Nos.) Notes(In Rs.) (In Kg)
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321

2010 17 13783500 146

2011 15 4445500 75

2012 23 6041500

2013 1 - 38

Seizures on Indo-Nepal Border

Year Arms Fake Indian Currency Narcotics (In Nos.) Notes(Rs. In lakhs) (Rs. In cr.)

2010 25 5.92 63.2

2011 6 0.74 46.8

2012 17 1.49 27.7

2013 2 - 5.15

(c)&(d): The Government of India has sanctioned border fencing and floodlighting works along Indo-Bangladesh and Indo-Pak borders and the progress made in this regard are as follows:-

Fencing(IBB)

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(Length in km)
Name of State PHASE I PHASE II
Sanctioned Completed Sanctioned Completed
W. Bengal 507 507 964.00 724.30
Assam 152.31 149.29 76.72 73.38
Meghalaya 198.06 198.06 264.17 129.07
Tripura - 848.00 760.22
Mizoram - 349.33 220.79
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Total 857.37 854.35 2502.22 1907.76

Fencing(IPB)

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(Length in Km)
Name of the State Sanctioned Total length of border Completed
Length to be fenced
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Punjab 553 461 462.45#

Rajasthan 1037 1056.63 1048.27#

Jammu 210 186 186 International Border

Gujarat 508 340 261.78

TOTAL 2308 2043.63 1958.50

Variation in length is due to topographical factors/alignment of fencing.

Floodlighting(IBB)

(Length in km) Name of the State Sanctioned Length Completed $% \left({{{\rm{Complete}}} \right)$

W. Bengal 1134.131 435.50

Assam 208.741 0.00

Meghalaya 443.00 17.50

Tripura 718.470 601.00

Mizoram 335.659 8.00

Total 2840.001 1062.00

Floodlighting(IPB)

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(Length in km)
Name of the State Sanctioned Total length of border Completed
Length to be floodlight
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Punjab 553 460.72 460.72

Rajasthan 1037 1022.80 1022.80

Jammu 210 186 176.40 International Border

Gujarat 508 340 241#

TOTAL 2308 2009.52 1900.92

These border works were targeted to be completed by March, 2012. However, the same have spilled over mainly because of land acquisition issues, public protests, adverse possession of land and bad weather conditions. The approval for the extension of time frame upto March, 2014 is under consideration of the Government of India.